

12.24 hrs.

**CINE WORKERS AND CINEMA THEATRE WORKERS (REGULATION OF EMPLOYMENT) BILL\***

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I beg to move for leave to introduce a Bill to provide for the regulation of the conditions of employment of certain cine-workers and cinema theatre workers and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of the conditions of employment of certain cine-workers and cinema theatre workers and for matters connected therewith."

SOME HON. MEMBERS: Ayes.

SOME HON. MEMBERS: Noes.

MR. DEPUTY-SPEAKER: I think Ayes have it.

SOME HON. MEMBERS: No; Sir. Noes have it.

MR. DEPUTY-SPEAKER: Now, I will put it to the vote of the House.

Now, let the bell be rung. Let the lobbies be cleared.

MR. DEPUTY-SPEAKER: Now, the lobbies have been cleared.

The question is:

"That leave be granted to introduce a Bill to provide for the regulation of the conditions of employment of certain cine-workers and cinema theatre workers and for matters connected therewith.

*The motion was adopted.*

SHRI VASANT SATHE: I introduce the Bill.

12.25 hrs. .

**NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT BILL\***

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): On behalf of Shri R. Venkataraman, I beg to move for leave to introduce a Bill to establish a Bank to be known as the National Bank for Agriculture and Rural Development for providing credit for the promotion of agriculture, small scale industries, cottage and village industries, handicrafts and other rural crafts and other allied economic activities in rural areas with a view to promoting integrated rural development and securing prosperity of rural areas, and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish a Bank to be known as the National Bank for Agriculture and Rural Development for providing credit for the promotion of agriculture, small scale industries, cottage and village industries, handicrafts and other rural crafts and other allied economic activities in rural areas with a view to promoting integrated rural development and securing prosperity of rural areas, and for matters connected therewith or incidental thereto.

*The motion was adopted.*

SHRI MAGANBHAI BAROT: I introduce the Bill.

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†Introduce with the recommendation of the President.